

## Annexure 4

Name of the corporate Debtor: Reliance Communications Infrastructure Limite

Date of Commencement of CIRP: September 25, 2019

List of creditors as on: December 11, 2023

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

S.No.	Name of creditor	Details of Claim received		Details of Claim Admitted				Amount of any mutual dues, that may be			Amount of Claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Contingent Claim	mutual dues, that may be				
1	RELIANCE INFRATEL LIMITED <sup>1</sup>	-	10,871,413,000.00	10,871,413,000.00	-	-	-	YES	-	-	-	-	-	-
2	M/S GLOBALCOM IDC LIMITED <sup>2</sup>	-	518,253,726.00	518,253,726.00	-	-	-	YES	-	-	-	-	-	-
3	RELIANCE COMMUNICATIONS LIMITED <sup>3</sup>	-	34,796,536,313.00	34,787,735,703.70	-	-	-	YES	-	-	8,800,609.30	-	-	-
4	RELIANCE WIMAX LIMITED <sup>4</sup>	-	50,978,853.00	50,978,853.00	-	-	-	YES	-	-	-	-	-	-
5	RELIANCE REALTY LIMITED <sup>5</sup>	-	9,589,169,356.00	9,589,169,356.00	-	-	-	YES	-	-	-	-	-	-
	<b>Total</b>		<b>55,826,351,248.00</b>	<b>55,817,550,638.70</b>		-	-		-	-	<b>8,800,609.30</b>			

Note: Above claims have been filed by related parties / potentially related parties of the Corporate Debtor. This is not the final list; the verification is underway, basis which the above table shall be updated.

1) Proof of claim from Reliance Infratel Limited, has been received on account of inter-corporate deposits. The claim has been admitted on the basis of clarification/information from the claimant.

2) Proof of claim from M/s Globalcom IDC Ltd. has been received on account of inter- company loans . The claim has been admitted on the basis of clarification/information from the claimant.

3)Proof of claim from Reliance Communications Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant.

4) Proof of claim from Reliance Wimax Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant

5) Proof of claim from Reliance Realty Limited, has been received on the account of inter- company loans. Verification of this claim is pending for want of further clarification / information from the claimant.